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**12.05 hrs.**

Title: Motion regarding election of two members from Lok Sabha to serve as members of the Council of Indian Institutes of Technology. (Motion adopted)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Madam, I beg to move the following:-

"That in pursuance of clause (k) of sub-section (2) of section 31 of the Institutes of Technology Act, 1961, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Council of Indian Institutes of Technology, subject to the other provisions of the said Act and Rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (k) of sub-section (2) of section 31 of the Institutes of Technology Act, 1961, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Council of Indian Institutes of Technology, subject to the other provisions of the said Act and Rules made thereunder."

*The motion was adopted.*